

R.O.C.Nos.73748-A/2019/B2,
99706-A /2019/B2,
102350-A/2019/B2
& 5180/2019/B2



CIVIL JUDGES
TRANSFER & POSTINGS

NOTIFICATION No. 270 / 2019

I

The Government, in G.O.Ms.No.979, Home(Cts.II) Department, dated 29.12.2015 had issued orders for the constitution of Judicial Magistrate Court at Alandur in Kancheepuram District, G.O.Ms.No.305, Home(Cts.II) Department, dated 05.04.2017 had issued orders for the constitution of Special Court in the cadre of Judicial Magistrate for the exclusive trial of Customs Act and other related Cases Court at Alandur in Kancheepuram District and G.O.Ms.No.318, Home(Cts.II) Department, dated 06.04.2017 had issued orders for the constitution of Additional Mahila Court in the cadre of Judicial Magistrate, at Alandur in Kancheepuram District.

Ms. K.Malarkodi, Principal District Munsif, Alandur, is transferred and posted as Judicial Magistrate II, Alandur, in the aforesaid newly sanctioned Court.

Thiru. M.Chittibabu, Additional District Munsif, Alandur, is transferred and posted as Judicial Magistrate, Special Court for exclusive trial of Customs Act and other related Cases at Alandur, in the aforesaid newly sanctioned Court.

Ms. J.Starli, Judicial Magistrate, Alandur, is transferred and posted as Judicial Magistrate, Additional Mahila Court, Alandur, in the aforesaid newly sanctioned Court.

II

The Government, in G.O.Ms.No.859, Home(Cts.II) Department, dated 24.11.2016 had issued orders for the constitution of one more Judicial Magistrate Court at Thoothukudi in Thoothukudi District.

Thiru. M.Rajakumaresan, Judicial Magistrate, Fast Track Court @ Magisterial Level, Thoothukudi, is transferred and posted as Judicial Magistrate IV, Thoothukudi, in the aforesaid newly sanctioned Court.

III

The Government, in G.O.Ms.No.298, Home(Cts.II) Department, dated 05.04.2017 had issued orders for the constitution of an Additional Mahila Court in the cadre of Judicial Magistrate at Sivagangai in Sivagangai District.

Ms. V.Bharatha Devi, Judicial Magistrate II, Sivagangai, is transferred and posted as Judicial Magistrate, Additional Mahila Court, Sivagangai, in the aforesaid newly sanctioned Court.

IV

Thiru. S.Thangaraj, Principal District Munsif, Manamadurai, is transferred and posted as District Munsif-cum-Judicial Magistrate, Singampunari, in the existing vacancy.

HIGH COURT OF MADRAS, CHENNAI.
DATED:13.12.2019.

Sd./-C.Kumarappan
REGISTRAR GENERAL

b